

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 1633/1995

New Delhi this the 29th day of November, 1995.

HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN  
HON'BLE SHRI D. C. VERMA, MEMBER (J)

Lokesh Kumar Tyagi S/O Sher Singh,  
R/O Village Panchi, P.S. Pilana,  
Distt. Meerut (UP). ... Applicant

( By Shri Shyam Babu, Advocate )

-Versus-

1. Lt. Governor, Delhi,  
Rajniwas, Delhi.
2. Commissioner of Police,  
Delhi Police Headquarters,  
I.P.Estate, New Delhi.
3. Additional Commissioner of  
Police, C.I.D., Police Hqrs.,  
I.P.Estate, New Delhi.
4. Dy. Commissioner of Police,  
Crime & Railways,  
Police Headquarters,  
I.P.Estate, New Delhi. ... Respondents

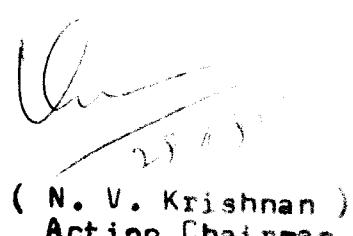
O R D E R (ORAL)

Hon'ble Shri N. V. Krishnan -

Learned counsel for the applicant seeks permission to withdraw this O.A. as the substantial relief has been allowed to the applicant and only some arrears are left to be settled. He seeks liberty to file a fresh O.A. if needed. Permission to withdraw the O.A. is granted on the above conditions. The O.A. is dismissed as withdrawn.



( D. C. Verma )  
Member (J)

  
( N. V. Krishnan )  
Acting Chairman

/as/